

S.No.	State	No. of Licenced Units Capacity (1989-90)		No. of Licenced Units Capacity (1990-91)	
1	2	3		4	
7	Uttar Pradesh	—	—	1	288
8.	Madhya Pradesh	—	—	1	1500
Total		12	1710 looms	42088 looms	

(b). out of the above 16 units, 2 availed of loans as per their annual Report as follows:

S.No.	Name of the Mills	Amount of Loan (Rs. in lakhs)	
		1989-90	1990-91
1.	2	3	4
1.	Vardhalakshmi Mills Ltd (T.N)	278.76	95.81
2.	Sri Venkatesha Mills Ltd (T.N)	323.19	374.96

Pending Cases in High Courts

2662.SHRIVILASRAONAGNATHRĀO
GUNDEWAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases pending in the High Courts during each of the last three years, court-wise;

(b) the number of judges in each High Court during the said period year-wise; and

(c) the number of cases disposed of during the said period, year-wise ad court-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). The available information is furnished in the Statements I to III attached.

STATEMENT

Number of pending cases in the High Courts during the last three years Court-wise

S.No.	Name of the High Court	Pendency as at the end of		
		1988	1989	1990
1	2	3	4	5
1.	Allahabad	419836	468242	535985

S.No.	Name of the High Court	Pendency as at the end of		
		1988	1989	1990
1	2	3	4	5
2.	Andhra Pradesh	732339	72891	82647
3.	Bombay	142891	156454	173106
4.	Calcutta	189338	200925	200528 (30.6.1990)
5.	Delhi	88973	109495	124242
6.	Guwahati	22105	21708	21014
7.	Gujarat	67530	74491	83040
8.	Himachal Pradesh	11537	12712	12333 (30.11.1990)
9.	Jammu & Kashmir	39767	42099	Not available
10.	Karnataka	68186	79492	87853
11.	Kerala	108826	82240	73411
12.	Madhya Pradesh	59004	61160	67946
13.	Madras	225636	224417	236579
14.	Orissa	44381	37330	33303
15.	Patna	68382	66857	60797 (30.12.1990)
16.	Punjab & Haryana	71942	91769	95240
17.	Rajasthan	59374	70455	83185
18.	Sikkim	53	45	62

S.No.	Name of the High Court	No. of judges in position as on		
		1.1.89	1.1.90	1.1.91
1	2	3	4	5
1.	Allahabad	49	49	53
2.	Andhra Pradesh	20	17	21
3.	Bombay	42	47	49
4.	Calcutta	44	41	43
5.	Delhi	22	21	25
6.	Guwahati	12	13	12
7.	Gujarat	14	13	30
8.	Himachal Pradesh	4	4	7
9.	Jammu & Kashmir	7	5	8
10.	Karnataka	21	19	28
11.	Kerala	22	24	23
12.	Madhya Pradesh	25	23	25
13.	Madras	21	19	28
14.	Orissa	10	13	14
15.	Patna	29	28	32
16.	Punjab & Haryana	22	18	21
17.	Rajasthan	23	19	22
18.	Sikkim	2	1	2
		389	374	443

S.No.	Name of the high Court	No of case sdisposed of during the Year		
		1988	1989	1990
1	2	3	4	5
1.	Allahabad	60356	51258	55593
2.	Andhra Pradesh	98675	92846	75605
3.	Bombay	64749	53188	54877
4.	Calcutta	37468	44672	21104*
5.	Delhi	30169	37089	32749
6.	Guwahati	7246	9642	8655
7.	Gujarat	20235	19403	19282
8.	Himachal Pradesh	23327	10915 **	8323
9.	Jammu & Kashmir	17915	15689	Not available.
10.	Karnataka	414668	31949	38891
11.	Kerala	70223	104595	68014
12.	Madhya Pradesh	42397	47003	41747
13.	Madras	64352	99743	103023
14.	Orissa	15878	28364	27560
15.	Patna	37421	43408	Not available.
16.	Punjab & Haryana	56327	69555	66622
17.	Rajasthan	26626	26974	28686
18.	Sikkim	96	81	57

** Information for the half year ending 30.6.89

* Information for the half year ending 30.6.90

@ Provisional figure.